Central Administrative Tribunal Ernakulam Bench

<u>CP(C)/180/00058/2019</u> in O.A 180/00762/2015

Tuesday, the 5th day of November, 2019

CORAM

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

C.Prabhakaran
S/o.Sri.Kumaran
aged 53 years
Presently working as Mail Overseer
Ottapalam Division
Mannarkkad – 678 582
residing at Chaliyamparambil House
Kumaramputhur, Mannarkkad College P.O
Palakkad District – 678 583
Mob No.9744936548

Petitioner

(By Advocate : Mr.O.V.Radhakrishnan, Sr with Mrs.K.Radhamani Amma)

Versus

- K.Anil, aged 59 years, father's name not known to the petitioner Superintendent of Post Offices Ottappalam Division, Ottappalam – 679 101
- Jithendraguptha
 age and father's name not known to the petitioner
 Postmaster General, Northern Region, Kozhikode 673 011
- 3. Sarada Sambath
 age and father's name not known to the petitioner
 Chief Postmaster General, Kerala Circle
 Thiruvananthapuram 695 033 Respondents

(By Advocate: Mr.P.R.Sreejith, ACGSC)

The CP(C) having been taken up on 5th November, 2019, this Tribunal delivered the following order on the same day:

ORDER (Oral)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Today when the matter was taken up, Shri.P.R.Sreejith,ACGSC, learned counsel for the respondents produced a copy of the Memo No.B2/3/GL Rectt of Postman dated at Ottapalam-1 the 21.10.2019 issued in compliance with the directions of this Tribunal. It is observed that our orders have been substantially complied with. In view of this, CP(C) is closed. Notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P-1 - Photocopy of the order dated 24.12.2018 in O.A No.180/000762/2015 of this Tribunal

Annexure P-2 - Photocopy of the covering letter dated 10.01.2019 of the petitioner addressed to the 1st respondent.

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